

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5696  
ANSWERED ON:30.04.2010  
MONEY LAUNDERING  
Bheiravdanji Shri Gadhi Mukeshkumar

**Will the Minister of FINANCE be pleased to state:**

(a) the details of investigation carried out during the last one year by Enforcement Directorate in the State of Uttar Pradesh against high profile politicians and some companies in connection with the money laundering activities alongwith the outcome thereof; and

(b) the steps taken in this connection?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

(a) & (b) : The Directorate of Enforcement has not investigated any such case under Prevention of Money Laundering Act, 2002 (PMLA), during the last one year.